

Advisory Coment on projectImplementation

1146. SHRI SURENDRA SINGH THAKUR: Will the Minister of PRO-GRAMME IMPLEMENTATION be please to state:

(a) what are the reasons for constituting an Advsoy Council on Project Implementation; and

(b) the ways in which this Council has improved the project implemanta-tion system and organisational development?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) Government being concerned at the heavy time and cost overruns in implementation of projects has pooled the expertise of eminent persons in the field by constituting an Advisory Council to advise the Ministry of (i) improvements in project implementation systems and (ii) organisational development.

(b) The Advisory Council is actively engaged in their work.

Implementation of projects

1147. SHRI SURENDRA SINGH THAKUR; Will the Minister PROGRAMME IMPLEMENTATION be pleased to state;

(a) whether the progress of imple mentation of Projects in the Public Sector Undertakings is satisfactory; and

(b) if not, the reasons therefor and the measures being taken by Government?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) and (b) Several Central Sector projects have reported time and cost over-runs. The reasons for delay of the projects include inter alia the problems concerning acquisition of land, critical equipment and material supplies by the suppliers (imported as well as indigenous), finalisation of detailed engineering drawings, lack of infrastructural facilities and services, change in scope, inadequate allocation of funds etc.

Steps taken to expedite the imple- mentation of these projects include: —

(i) Preparation of realistic project implementation plans.

(ii) Effective monitoring through Monthly Flash Report and Quarterly Status Report Monitoring System.

(iii) Constant pressure on project authorities for expeditious completion.

(iv) Inter-Ministerial coordination and inter-action.

(v) Close follow-up by concerned Ministeries and project authorities with State Governments, equipment suppliers, Consultants and other concerned agencies to minimise delays.

Working of the Ministry of Programme Implementation

1148. SHRI SURENDRA SINGH THAKUR: Will the Minister of PRO-GRAMME IMPLEMENTATION be pleased to state;

(a) whether it is a fact that the I work of the Ministry of Programme

Implementation is the same and is in continuation of work earlier done by the Planning Commission and the Cabinet Secretariat;

(b) the details of deviations between their work and initiatives, if any; and

(c) the details of additional work allotted to the newly created Ministry?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) to (c) In addition to handling the subjects transferred by the Planning Commission and Cabinet Secretariat, the Ministry of Programme Implementation also assists the concerned higher authorities in the work relating to the Annual Action Plans of the various Ministries/ Departments. The Ministry also services the Advisory Council on Project Implementation.

In regard to the transferred subjects, the Ministry has intensified the monitoring covering more performance parameters in greater depth and its report have also been modified into action-oriented documents.

विज्ञान भवन में उड़िया फिल्मों का प्रदर्शन

1149. श्री सुनील कुमार पट्टनायक :
कमारी सुशीला तिरिया :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विज्ञान भवन में उड़िया फिल्में नहीं दिखाई जाती हैं जब कि वहाँ देश की अन्य सभी भाषाओं की फिल्में दिखाई जाती हैं ; और

(ख) यदि हाँ, तो उसके क्या कारण हैं ।

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री अजीत पांजा) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Power and irrigation projects

1150. SHRI V. GOPALSAMY-SHRI
T. R BALU:

Will the PRIME MINISTER be pleased to state:

(a) how many, minor, major and medium power and irrigation projects are presently with the Planning Commission for clearance;

(b) what are the details of each project along with the name of the State, Cost of the project, when the report of the project was submitted, and the present cost of each project;

(c) what are the specific reasons for not clearing each project; and

(d) what steps are being taken to clear and implement each project?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHAM RAM): (a) to (c) Minor irrigation schemes with cultivable command area of 2000 hect. or less are sanctioned by the State and these are not referred to the Central Government for clearance. As regards Major and Medium Irrigation Schemes and Power Projects, Statement I [Stee Appendix CXL, Annexure No. 47]. II. [See Appendix CXLL Annexure No. 48] are enclosed.

(d) For expediting clearance of the pending projects, - the State Governments and the concerned Central Ministeries have to furnish required information at the earliest As regards implementation of the projects, the State Governments implement them out of the funds allocated in the State Plans.